

(90)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP.No.200 of 1997  
in  
OA.No.673 of 1997

Dated New Delhi, this 5th day of September, 1997.

HON'BLE DR JOSE P. VERGHESE, VICE CHAIRMAN(J)  
HON'BLE MR K. MUTHUKUMAR, MEMBER(A)

Ishwar Dass  
S/o Lt. Shri Prem Chand  
R/o Vill. Ambotu  
P.O. Bhareli (Kutiara)  
Tehsil Dehra, Dist. Kangra  
Himachal Pradesh: 176036.

... Petitioner

By Advocate: Shri M. K. Gupta

versus

1. Shri T. R. Kakkar  
Commissioner of Police  
Police Headquarters  
I.P. Estate  
NEW DELHI 110 002.
2. Shri L. S. Sailo  
Deputy commissioner of Police  
9th Battalion  
Pitampura Police Lines  
DELHI.

... Respondents

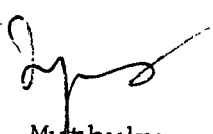
By Advocate: Shri Jog Singh


O R D E R (Oral)

Dr Jose P. Verghese, VC(J)

The counsel for the petitioner states that he has received the order reinstating the petitioner in service with immediate effect. In view of this order, nothing more remains to be done in this C.P.

The C.P. is disposed of. Notice discharged.

  
(K. Muthukumar)  
Member(A)

  
(Dr Jose P. Verghese)  
Vice Chairman(J)

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